

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (c) M/s. Travancore Titanium Products Ltd., Trivandrum, were granted an Industrial Licence in April, 1961 to expand their original capacity of 6,500 tonnes per annum to 24,500 tonnes per annum for the manufacture of Titanium Dioxide.

(d) Yes. Sulphur, Antimony Oxide. Zinc Dust, Potassium Sulphate, Titanium tetrachloride and Hyflowsuper-cel are the imported raw materials required in the production of Titanium Dioxide.

#### भगवान देवी पेपर मिल्स

\* 317. श्री सुरज प्रसाद : क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार राज्य के डुमरांव में भगवान देवी पेपर मिल्स नामक एक कारखाना बनाया जा रहा था ;

(ख) क्या यह सच है कि सरकार ने इस कम्पनी को काफी रुपया अनुदान के रूप में दिया था ;

(ग) क्या यह सच है कि उक्त कम्पनी ने कई वर्ष पूर्व इस कारखाने के निर्माण का कार्य बन्द कर दिया था ; और

(घ) यदि उपरोक्त भाग (क) से (ग) के उत्तर 'हां' हों तो सरकार इन कम्पनी के निर्माण को पूरा कराने तथा चालू करने के लिये क्या कदम उठाने का विचार रखती है ?

#### BHAGVAN DEVI PAPER MILLS

\*317. SHRI SURAJ PRASAD : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a factory under the style of 'Bhagvan Devi Paper Mills' was being set up at Dum-raon in Bihar State;

(b) whether it is a fact that a large amount of money was given as grant by Government to this Company;

(e) whether it is a fact that the said company stopped the work on the construction of this factory many years ago; and

(d) if the answers to parts (a) to (c) above be in the affirmative, what steps Government propose to take to complete the construction and run the factory ?]

औद्योगिक विकास तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी नहीं ।

(ख) जी नहीं ।

(ग) जी हां ।

(घ) बिहार राज्य सरकार द्वारा इस मामले की जांच की जा रही है ।

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam.

(b) No, Madam.

(c) Yes, Madam.

(d) The matter is being looked into by the State Government of Bihar.]

पूर्वोत्तर रेलवे के एक भाग का पूर्वोत्तर सीमा रेलवे को हस्तांतरण

\* 318. श्री रेवती कान्त सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पूर्वोत्तर रेलवे के एक भाग को पूर्वोत्तर सीमा रेलवे को हस्तांतरित करने का निर्णय कर लिया है ; और

(ख) यदि हां, तो उक्त निर्णय की रूपरेखा क्या है ?

#### TRANSFER OF PORTION OF N. E. RAILWAY TO N.F. RAILWAY

\*318. SHRI REWATI KANT SINHA: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government have decided to transfer some portion of the North Eastern Railway to North-East Frontier Railway, and

(b) if so, what is the outline of the decision